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I No one presents either side NAT

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 388/KB/2017
T. P No. 07/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company	Mc Nally Bharat Engineering Co. Ltd-Vs- Ratan Projects & Engineering Pvt.Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Issue notice to the corporate debtor. No one represented from the corporate debtor's side. On perusal of the record no one turned up to receive notice of admission from the Office.

Issue notice to the operational creditor for its appearance with a further direction to serve notice of admission on the corporate debtor and file affidavit of service within 7 days from date of receipt of the notice.

List it on 07/03/2018.

(Jinan K.R.)
Member (J)